

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1894
ANSWERED ON 05/08/2025

RE-BASED POWER PLANTS INSTALLED IN KERALA UNDER PM-KUSUM

1894. SMT. JEBI MATHER HISHAM

will the minister of new and renewable energy be pleased to state:

- (a) the total fund allocated under PM-KUSUM along with central financial support received by Kerala since its inception under the Scheme;
- (b) the number of RE-based power plants (500KW–2MW) and stand-alone solar agriculture pumps installed in Kerala, the details thereof, including total expenditure on it;
- (c) the number of farmers in Kerala who have so far shifted from diesel/electric to solar pumps under the scheme;
- (d) whether there is a quality assurance mechanism for pumps procured under the scheme;
- (e) whether Government has detected any financial or tendering irregularities in Kerala, the details thereof, including the amount involved and status of utilisation certificates; and
- (f) the current status of the scheme in Kerala?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

- (a) In the PM KUSUM scheme, fund allocation is based on the progress made by the states against the allocated capacities. As on 30.06.2025, a total amount of Rs. 49.23 Crore has been released to Kerala based on their progress.
- (b) PM-KUSUM is a demand driven scheme. The capacities are allocated based on demand received and progress shown by the States/UTs. The component wise capacity sanctioned, installation and fund released for the State of Kerala is given at **Annexure I**.
- (c) Based on the progress reported by the State Implementing agency, 8 farmers have installed solar pumps under the scheme.
- (d) The Ministry has revised the specifications & testing procedure of the solar pumps from time to time to promote quality of installations in the PM KUSUM scheme. As per the scheme guidelines, it is mandatory to install BIS certified equipment and systems. The guidelines also have provisions of AMC for five years from the date of installation and real time monitoring of the installed systems.
- (e) As reported by State Implementing Agency, no irregularities were found.
- (f) The current status of scheme progress is shown in **Annexure I**.

**Annexure-I referred to in reply to part (b), (c) and (f) of Rajya Sabha Unstarred
Question No. 1894 for 05.08.2025**

PM KUSUM progress in the State of Kerala

(as on 30.06.2025)

PM KUSUM Components	Sanctioned	Installed	Fund released (Rs in Crore)
Component A (in MW)	0	0	NIL
Component B (No. of solar pumps)	8	8	0.07
Component C (IPS) (No. of grid connected pumps)	3,796	2,199	44.47
Component C (FLS) (No. of grid connected pumps)	25,387	10,964	4.69